

DIRECTORATE GENERAL OF SHIPPING		
Authorized by	EAC BRANCH File No: ENG/EXAM-17(9)/99-III	QMS 6.2.2
CS	Instruction to Examiners	Circular No. 129
	Issue No. 00	Dated: 02.06.2015

Subject:- Electrical officer not in possession of 12 months sea-service prior to 01.01.2012- Eligible for admission into the four months Pre-sea Electro Technical Officers Course.

1. The Directorate is in receipt of representations from many candidates who have commenced sea-service prior to 01.01.2012 as Electrical officer but have not completed 12 months of sea-service prior to 01.01.2012 which is a prerequisite under Para 3.1 (Eligibility) of Training Circular No. 08 of 2011 dated 06.09.2011 to be eligible to attend Bridging Course of three weeks duration at any DGS approved institute. The paragraph 3 of the training Circular No. 08 of 2011 is reproduced below for reference:

“3. Eligibility

3.1 Existing Electrical officers: Candidates shall have at least 12 months of sea service in the relevant capacity in last 5 yrs (proceeding 1st Jan 2012) needs to do a bridging course of 3 weeks duration at any of the approved maritime institutes. (Reference para 4 of Regulation III/6 of STCW 2010)

3.2 For Ex Indian Navy personnel's 30 months sea service in Navy + 6 months in Merchant navy as Electrical officer and to complete TAR book + 3 week bridging course.”

2. On examination of such representations it is observed that these candidates neither can get admission in the above mentioned Bridging Course for ETO, nor they are qualified for joining the pre-sea ETO Course owing to not meeting the

eligibility criteria such as educational qualification and age limit as stipulated in the STCW Training Circular No.1 of 2011 dated 10.2.2011 and the Corrigendum dated 12.6.2012 and the Amendment issued therein vide letter No. TR/NOC/2 (3)/2011 dated 24.02.2015.

3. Considering that these seafarers have commenced sea-services as Electrical Officer prior to 01.01.2012 and are in possession of CDC issued by the Indian Maritime Administration as Electrical Officer prior to 01.01.2012, the Competent Authority hereby clarifies that such candidates are eligible to undergo four months pre-sea ETO course and they are not required to meet the stipulated age and educational qualification as referred to in the para 3 of the STCW Training Circular of 2011 subject to meeting medical standards as per M.S. (Medical Examination) Rules, 2000, as amended.
4. However, the above referred para 3 is not applicable for these seafarers who have commenced sea service as electrical Officer or have obtained CDC as Electrical Officer on or after 01.01.2012.
5. The Maritime Training Institutes approved for conduct of pre-sea ETO Course are advised to ensure that such candidates who have commenced sea service prior to 01.01.2012 on the strength of Indian CDC as Electrical Officer are only eligible for admission to 4 months pre-sea ETO Course under this Circular.
6. Further, it is to be noted that Ex. Indian Navy personnel applying for eligibility under paragraph 3.2 of the Training Circular No. 08 of 2011 are required to complete minimum 30 months sea service in electrical branch performing duties on Electrical equipments/systems onboard ships of the Indian navy and thereafter should have 6 months in the Merchant Navy as Electrical officer and undergo 3 week bridging course. It is clarified that such electrical officer appearing for ETO examination are not required to be in possession of TAR book as stated in the paragraph 3.2 of the Training Circular No. 08 of 2011 for eligibility assessment.

7. This issues with the approval of the Competent Authority.

(A.B. Dutta)

Engineer & Ship Surveyor-cum-DDG (Tech)

To

1. All Maritime Training Institutes
2. AIIPO, MMDs
3. The Shipping Masters, Mumbai/Kolkata/Chennai